

## Fwd: MNP

1 message

rachna mathur <rachna.trai@gmail.com> To: ASHOK TOMAR <tomar.ashok@gmail.com> Thu, Sep 21, 2017 at 10:33 PM

------ Forwarded message ------From: "Sanjeev Banzal,Advisor TRAI" <advmn@trai.gov.in> Date: 21-Sep-2017 3:23 PM Subject: Fwd: MNP To: "S T Abbas Abbas" <stabbasdot@gmail.com>, "rachna mathur" <rachna.trai@gmail.com> Cc:

------ Original Message ------From: **Ajay Alagh** <applanr@gmail.com> Date: Aug 19, 2017 3:38:04 PM Subject: MNP To: advmn@trai.gov.in

Dear Sir,

This is in reference to the above. I just read an article on line that Trai is changing MNP rules. I would request you to kindly consider the time period of MNP I.e. A subscriber should be able to change the Operator before 90 days because if there some network issue with the Operator the Subscriber gets stuck up for 90 days with the Operator for no fault.

So the Subscriber should be able change the Operator if he is not happy with the services and doesn't have to pay for the bad quality of service. The Operator can collect some acquisition charge from the Subscriber if he/she wants to Port out before 90 days. Kindly think on it as I have recently suffered.

Regards,

Ajay Alagh, Director, Akshay Pressing Pvt Ltd, G-108, MIDC AREA, AHMEDNAGAR 414111 Phone No - 9823255165 / 9822451650